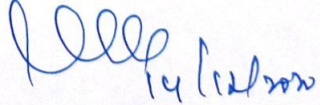


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 15.12.2020**

| MORNING SESSION | |
|--|--|
| CIVIL CASES | CRIMINAL CASES |
| <p align="center"><u>HEARING</u></p> <p>1) A.P.2/2020 2) M.A.120/2020</p> <p align="center"><u>HEAR ON IA</u></p> <p>3) A.S.101/2019 and Connected matters</p> <p align="center"><u>ARGUMENTS</u></p> <p>4) M.A.118/2020 5) M.A.62/2020 6) R.A.236/2020 7) A.P.63/2020 and Connected matters</p> <p align="center"><u>FOR ENQUIRY ON IA</u></p> <p>8) R.A.34/2020</p> | <p align="center"><u>EVIDNCE</u></p> <p>1) S.C.157/2013 2) S.C.121/2016 3) S.C.161/2018 4) S.C.166/2018 5) S.C.193/2018 6) S.C.210/2018 7) S.C.25/2019 8) S.C.150/2019 9) S.C.176/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>10)S.C.200/2018 11)S.C.322/2019 12)S.C.103/2020</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p align="center"><u>ARGUMENTS</u></p> <p>1) R.A.189/2020 2) R.A.235/2020</p> <p align="center"><u>OBJECTION</u></p> <p>3) R.A.189/2019 4) R.A.190/2019 5) R.A.225/2020 6) R.A.226/2020 7) R.A.241/2020 8) Misc.45/2020</p> <p align="center"><u>CALL ON</u></p> <p>9) M.A.22/2020 10)M.A.135/2020</p> <p align="center"><u>CALL FOR TCR</u></p> <p>11)M.A.51/2020</p> | <p align="center"><u>FDT</u></p> <p>1) S.C.80/2015</p> <p align="center"><u>CHARGE</u></p> <p>2) S.C.374/2019 3) S.C.47/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>4) CRL.A.26/2020</p> <p align="center"><u>HEARING</u></p> <p>5) CrI.Misc.1947/2019 6) CrI.Misc.1605/2020 7) CrI.Misc.1607/2020</p> <p align="center"><u>OBJECTION</u></p> <p>8) CrI.Misc.1658/2020 9) CrI.Misc.1659/2020</p> |



Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 15.12.2020 are posted to 05.01.2021.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 15-12-2020

MORNING SESSION

Hearings:

1. R.A.129/2015
2. R.A.24/2016
3. REF.32/2016
4. L.A.C.49/2019
5. L.A.C.8/2020
6. L.A.C.9/2020

Evidence:

1. I.D.6/2015
2. REF.8/2018
3. SPL.C.145/2015
4. SC.138/2016
5. SC.83/2017

ARGUMENTS:

1. R.A.116/2020
2. R.A.69/2015
3. R.A.133/2015
4. R.A.134/2015
5. SC.87/2014
6. CrL.A.77/2017
7. CrL.Misc.1289/2020

AFTERNOON SESSION

ARGUMENTS:

1. R.A.31/2016
2. R.A. 2/2017
3. R.A. 208/2019
4. R.A.214/2019
5. CrL.Misc.1453/2020
6. CrL.Misc.1583/2020
7. CrL.Misc.1620/2020
8. CrL.Misc.1621/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court

Cause List – 15.12.2020

| Sl | Case No. | Stage |
|------------------------|--------------------|--------------|
| Morning Session | | |
| 1 | Spl. Case 56/2013 | Evidence |
| 2 | Spl. Case 349/2020 | Summons |
| 3 | Spl. Case 20/2012 | Evidence |
| 4 | SC 120/2014 | Evidence |
| 5 | Spl. Case 195/2014 | Evidence |
| 6 | Spl. Case 2/2015 | Evidence |
| 7 | Spl. Case 96/2017 | Evidence |
| 8 | Spl. Case 473/2018 | Evidence |
| 9 | Spl. Case 85/2019 | Evidence |
| 10 | Spl. Case 188/2019 | Evidence |
| 11 | Spl. Case 193/2019 | Evidence |
| 12 | Spl. Case 399/2019 | Evidence |
| 13 | Spl. Case 405/2019 | Evidence |
| 14 | Spl. Case 314/2019 | Evidence |
| 15 | Spl. Case 335/2020 | Order |
| 16 | Crl Misc 1523/2020 | Order |

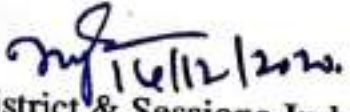
| Afternoon Session | | |
|--------------------------|--------------------|-------------|
| 17 | Spl. Case 59/2013 | Await order |
| 18 | Spl. Case 352/2020 | Charge |
| 19 | Spl. Case 164/2020 | HBC |
| 20 | Spl. Case 347/2020 | HBC |
| 21 | Spl. Case 358/2020 | HBC |
| 22 | Spl. Case 177/2020 | FDT |
| 23 | Spl. Case 206/2020 | FDT |
| 24 | Spl. Case 229/2020 | FDT |
| 25 | Spl. Case 230/2020 | FDT |
| 26 | CrI Misc 1555/2020 | Objection |
| 27 | CrI Misc 1601/2020 | Objection |
| 28 | CrI Misc 1622/2020 | Objection |
| 29 | CrI Misc 1625/2020 | Objection |
| 30 | Spl. Case 94/2014 | Judgment |
| 31 | Cr No. 96/2020 | JC |
| 32 | Cr No. 30/2020 | To hear |

Note: Other cases are adjourned as per direction of Hon'ble HCK

C/c. II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 15-12-2020**

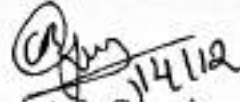
| MORNING SESSION | AFTERNOON SESSION |
|---|--|
| <p align="center"><u>CIVIL</u></p> <ol style="list-style-type: none">1. MISC.63/20202. M.C.24/20203. M.C.149/20204. M.C.157/20205. M.C.191/20206. R.A.101/20187. R.A.110/20188. R.A.119/20189. R.A.1/201910. R.A.65/201911. R.A.264/202012. R.A.283/202013. M.C.163/202014.M.C.228/202015.M.C.268/2020 <p align="center"><u>CRIMINAL</u></p> <ol style="list-style-type: none">16. SC.2/201617. SC.268/201818. SC.189/201919. SC.68/201820. SC.164/2016 | <p align="center"><u>CIVIL</u></p> <ol style="list-style-type: none">1. MISC.97/20182. M.C.261/20203. R.A.259/20204. R.A.151/20195. MA.9/2019 <p align="center"><u>CRIMINAL</u></p> <ol style="list-style-type: none">6. CRL.A.36/20197. CRL.R.P.17/20208. SC.28/20169. SC.10/201710.SC.94/201911. CRL.MISC.1618/202012.CRL.MISC.1657/202013.CRL.MISC.1655/202014.CRL.MISC.1648/2020 |


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020, 27-06-2020, 24-07-2020, 27-08-2020 and 18-09-2020, issued by Hon'ble High Court of Karnataka

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 15/12/2020

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|---|
| <p><u>Arguments:</u> 1) M.C. 64/2020 2) M.C. 7/2020 3) R.A. 150/2017 4) R.A. 81/2019</p> <p><u>Compliance:</u> 1) I.C. 2/2020 2) EX 97/2020</p> <p><u>Objection:</u> 1) Misc. 13/2018 2) M.C. 132/2020 3) M.C. 239/2020</p> <p><u>Evidence:</u> 1) SC 1/2015 2) SC 42/2015 3) SC 126/2015 4) SC 143/2015 5) SC 306/2019 6) SC 75/2016</p> | <p><u>Arguments:</u> 1) CrI.A. 20/2018</p> <p><u>Further Arguments:</u> 1) M.A. 18/2017</p> <p><u>HBC:</u> 1) SC 185/2018 2) SC 272/2019 3) SC 90/2020</p> <p><u>Objection:</u> 1) CrI.Misc. 1661/2020 2) CrI.Misc. 1662/2020</p> <p><u>Judgement:</u> 1) M.V.C. 265/2015 2) R.A. 106/2015 3) M.A. 17/2019</p> <p><u>To hear:</u> 1) M.V.C. 110/2018 2) R.A. 176/2017 3) G and WC 18/2020</p> <p><u>NBW to Accused:</u> 1) SC 126/2013 2) SC 70/2014</p> |


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:18/09/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 15-12-2020

| Case Type | Case No./Year | Sub Stage | Advocate |
|----------------------------|----------------------|------------------|-----------------------|
| <u>HEARING</u> | | | |
| 1) M.A. | 145/2020 | | AMUDHAVALLI.P.R. |
| <u>Evidence</u> | | | |
| 2) M.V.C. | 91/2016 | | H.A.CHITRASHEKARAI AH |
| 3) R.A. | 183/2019 | | T. MURUGESH |
| <u>ARGUMENTS.</u> | | | |
| 4) R.A. | 48/2018 | ARGUMENTS | V.N. RUDRESHA |
| <u>CALL ON</u> | | | |
| 5) M.V.C. | 220/2014 | | K.SURESH |
| <u>COMPLIANCE</u> | | | |
| 6) R.A. | 282/2020 | | VIGNESHWARA V. |
| <u>Evidence</u> | | | |
| 1) SC | 117/2017 | SS TO WITNESSES | |
| 2) SC | 62/2018 | SS TO WITNESSES | |
| 3) SC | 92/2018 | | |
| 4) SC | 156/2018 | SS TO WITNESSES | |
| 5) SC | 175/2018 | | A |
| 6) SC | 261/2018 | | A |
| 7) SC | 64/2019 | | A |
| 8) SC | 97/2019 | | A |
| 9) SC | 128/2019 | | A |
| <u>Charge</u> | | | |
| 10) SC | 193/2019 | | A |
| 11) SC | 210/2019 | | A |
| <u>Await report</u> | | | |
| 12) SC | 188/2018 | | A |
| <u>HBC</u> | | | |
| 13) SC | 23/2020 | | A |

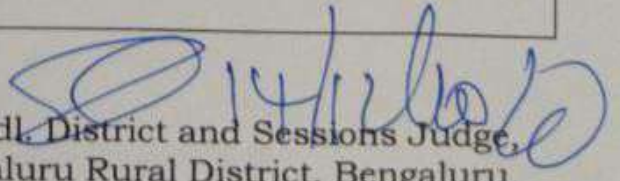
**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 15-12-2020.

| Morning Session | |
|--------------------------|--------------------|
| Criminal | Civil |
| 1. SC 55/2019 | 16. P & SC 35/2020 |
| 2. SC 194/2018 | 17. P & SC 36/2020 |
| 3. SC 329/2019 | 18. P & SC 45/2020 |
| 4. SC 42/2020 | 19. Misc. 51/2020 |
| 5. SC 356/2018 | 20. R.A. 95/2017 |
| 6. SC 118/2018 | |
| 7. Spl.C 74/2015 | |
| 8. Spl.C 93/2015 | |
| 9. Spl.C 155/2015 | |
| 10. Spl.C 32/2013 | |
| 11. Spl.C 55/2013 | |
| 12. CrI.R.P. 16/2020 | |
| 13. CrI.A. 84/2019 | |
| 14. CrI.A. 1/2020 | |
| 15. CrI.A. 18/2020 | |
| Afternoon Session | |
| Civil | Criminal |
| 1. R.A. 140/2014 | |
| 2. R.A. 90/2015 | |
| 3. R.A. 33/2017 | |
| 4. R.A. 55/2017 | |
| 5. R.A. 67/2017 | |
| 6. R.A. 136/2020 | |
| 7. M.A. 4/2020 | |
| 8. P & SC 30/2020 | |
| 9. P & SC 36/2019 | |
| 10. R.A. 1/2020 | |
| 11. G & WC 16/2020 | |
| 12. R.A. 138/2019 | |
| 13. R.A. 169/2013 | |
| 14. R.A. 186/2013 | |
| 15. R.A. 196/2013 | |
| 16. FDP 1/2013 | |
| 17. R.A. 102/2020 | |
| 18. G & WC 21/2019 | |
| 19. R.A. 138/2016 | |
| 20. R.A. 123/2018 | |
| | NIL |

Date : 14-12-2020.

Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.